

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY

LOKSABHA

UNSTARRED QUESTION NO 1732

TO BE ANSWERED ON 28/11/2019

SOLAR POWER AT AFFORDABLE PRICES

+1732. SHRI CHUNNI LAL SAHU:
DR. RAM SHANKAR KATHERIA:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has formulated any action plan to ensure availability of solar system to the poor people, small and medium farmers at affordable prices;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the number of the solar systems distributed so far, State/UT-wise?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS
for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R. K. SINGH)

(a) to (c) The Ministry of New and Renewable Energy is implementing different schemes providing central financial assistance for installation and use of solar systems including by the poor people, small and medium farmers. The details of these schemes are given at **Annexure-I**.

(d) The State/ UT-wise details of off-grid solar systems provided till 31.10.2019 are placed at **Annexure-II**.

Annexure referred to in reply to part (a) to (c) of Lok Sabha Un-starred Question No. 1732 for 28/11/2019 regarding 'SOLAR POWER AT AFFORDABLE PRICES'**DETAILS OF SCHEME FOR INSTALLATION AND USE OF SOLAR SYSTEMS**

Scheme	Coverage	Benefit available
i) Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhayan (PM-KUSUM)	(a) Component-A: 10 GW Installation of Renewable power plants (incl. solar) up to 2 MW capacity on barren/agriculture land. (b) Component-B: Installation of 17.5 lakh standalone solar pumps up to 7.5 HP capacity each for irrigation purpose (c) Component-C: Solarization of 10 lakh existing agricultural pumps up to 7.5 HP capacity each.	For Component-A, DISCOM would be eligible to get PBI @ Rs. 0.40 per unit purchased or Rs. 6.6 lakh per MW of capacity installed, whichever is less, for a period of five years from the COD For Component-B and C, CFA of 30% of the benchmark cost or the tender cost of standalone pump or solarization of existing pump, whichever is lower. However, in North Eastern States, Sikkim, Jammu & Kashmir, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower is provided.
ii) Off-grid Solar PV Schemes	a) Solar Street Lights / Power packs under off-grid Ph-III programme b) Solar Study lamps under off-grid Ph-III programme c) Solar Study lamps under 70 lakh Solar Study lamps scheme d) Solar Street light under AJAY scheme	CFA up to 30% and 90% of the project cost for general category and special category States respectively. CFA up to 85% of the lamp cost. Student contribution Rs 100/- per lamp and balance to be paid as CFA. CFA up to 75% of the project cost.
iii) Grid Connected Rooftop Solar PV Power Projects in residential sector under Ph-II	4000 MW	Central Financial Assistance will be as under: (i) Residential sector (maximum up to 3 kW capacity) - 40 % of benchmark cost (ii) Residential sector (above 3 kW capacity and up to 10 kW capacity) - 40 % up to 3 KW Plus 20% for RTS system above 3 kW and up to 10 kW (iii) Group Housing Societies/Residential Welfare Associations (GHS/RWA) etc. for common facilities up to 500 kWp (@ 10 kWp per house), with the upper limit being inclusive of individual rooftop plants already installed by individual residents in that GHS/RWA at the time of installation of RTS for common activity.

Annexure referred to in reply to part (d) of Lok Sabha Un-starred Question No. 1732 for 28/11/2019 regarding 'SOLAR POWER AT AFFORDABLE PRICES'

DETAILS OF SOLAR APPLICATIONS PROVIDED IN VARIOUS STATES

(As on 31.10.2019)

S.no.	State	Solar Home Light (Nos)	Solar lamp (Nos)	Solar Street Light (Nos)	Solar Pump (Nos)	Solar Power Plant (kW)
1	Andhra Pradesh	22972	77803	8992	34045	3815.595
2	Arunachal Pradesh	35065	18551	5008	22	963.2
3	Assam	46879	625290	9554	45	1605
4	Bihar	12303	1590069	33609	2107	6770
5	Chhattisgarh	42232	3311	2042	61970	31249.9
6	Delhi	0	4807	301	90	1269
7	Goa	393	1093	707	15	32.72
8	Gujarat	9253	31603	2004	11522	13576.6
9	Haryana	56727	93853	34625	1293	2321.25
10	Himachal Pradesh	22592	33909	78000	6	1905.5
11	Jammu & Kashmir	144316	51224	14156	39	8129.85
12	Jharkhand	9450	790366	12148	4290	3769.9
13	Karnataka	52638	7781	2694	6343	7754.01
14	Kerala	41912	54367	1735	818	15825.39
15	Madhya Pradesh	7920	529101	11496	17813	3654
16	Maharashtra	3497	239297	10420	9337	3857.7
17	Manipur	24583	9058	11205	40	1580.5
18	Meghalaya	14874	40750	5800	19	2004
19	Mizoram	12060	10512	5325	37	2955.6
20	Nagaland	1045	6766	6235	3	1506
21	Odisha	5274	99843	16361	9551	567.515
22	Punjab	8626	17495	42758	3857	2066
23	Rajasthan	187968	225851	7114	48175	30349
24	Sikkim	15059	23300	504	0	850
25	Tamil Nadu	291229	16818	39419	5459	12752.6
26	Telangana	0	0	1220	424	7450
27	Tripura	32723	64282	1199	151	867
28	Uttar Pradesh	235909	1782109	263817	20546	10638.31
29	Uttarakhand	91595	163386	23879	26	3145.03
30	West Bengal	145332	17662	8726	653	1730
31	Andaman & Nicobar	468	6296	390	5	167
32	Chandigarh	275	1675	898	12	730
33	Lakshadweep	600	5289	2465	0	2190
34	Puducherry	25	1637	417	21	121
35	Others	24047	125797	9150	609	23885
36	Through NABARD	116226	0	0	4012	0
	Total	1716067	6770951	674373	243355	212054.17